

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 311
IA-5424/2022, IA-2685/2021
IN
IB-1443(ND)/2019

IN THE MATTER OF:

M/s. Elite Steels Pvt. Ltd. Petitioner/Applicant
Vs.
M/s. Growthways Trading Pvt. Ltd. Respondent

Order u/S. 7 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 16.07.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Anish Gupta, Adv. In IA-2685/2021
For the RP : Mr. Niraj Chamyal, Mr. Sandeep Vij, Advs.
For the Suspended Directors : Mr. Mohit Nandwani, Adv. In IA- 2685/2021

ORDER

IA-2685/2021

On the request made on behalf of Mr. Mohit Nandwani, Ld. Counsel appearing for Respondent, the matter is adjourned **to 09.08.2024.**

IA-5424/2022

List the matter **on 09.08.2024.**

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Anand Dubey

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)